

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 100 OF 2017**

**Dated: 5<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Greenko Budhil Hydro Power Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Uttrakhand Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) :

Ms. Shikha Ohri  
Mr. Nishant Kumar

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Misra  
Mr. Shashank Pandit for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **27.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/tpd*